

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:6057
ANSWERED ON:31.08.2001
SMUGGLING OF CHINESE GOODS
IQBAL AHMED SARADGI

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether the hue and cry in India about alleged Chinese dumping of cheap consumer goods has been described as a `misconception` by the Confederation of Indian Industry(CII);
- (b) if so, the views of CII in this regard;
- (c) whether the Indian Parliamentary, Industry and Trade Union delegation which visited China has submitted its report about the smuggling activities of Chinese goods into India;
- (d) if so, the details thereof and
- (e) the steps taken by the Government to check the smuggling activities of Chinese goods into India?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI DIGVIJAY SINGH)

- (a) : No, Sir, as per the information provided by CII.
- (b) : Does not arise.
- (c) : The CII report on the visit to China relates to the Reforms Process in China, its effect and the benefits it has derived.
- (d) & (e) : The requisite machinery of Government of India to deal with smuggling and such other illegal activities is available at all border check posts in different parts of the country.